

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0010324/2019	MAHESWAR BEHERA VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	KHARABEL NAGAR P.S. /312 /2019 () //
2	BLAPL/0010325/2019	SLOUDAMINI BEHERA VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	KHARABEL NAGAR P.S. /312 /2019 () //
3	BLAPL/0010326/2019	SURYAKANTA MAJHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	BALLIGUDA /132 /2019 () //
4	BLAPL/0010327/2019	BIJU @ BIJAYA BHOI @ ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	ERASAMA /5 /2018 () //
5	BLAPL/0010328/2019	RANJAN NAIK @ NAYAK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	S.P.(CID-CRL),CUTTACK /21 /2011 () //
6	BLAPL/0010329/2019	SUSANTA GOUDA VS STATE OF ODISHA	SANGRAM KESARI ROUT VS	MANCHESWAR P.S. /151 /2019 () //
7	BLAPL/0010330/2019	RAMESH DANDSENA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /211 /2018 () //
8	BLAPL/0010331/2019	PRAKASH CHANDRA NAG VS STATE OF ODISHA	S.K.JOSHI VS	BELPARA /177 /2019 () //
9	BLAPL/0010332/2019	KALIA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /127 /2013 () //
10	BLAPL/0010333/2019	ARUN MAHAKUD@ASHIS@BABLU VS STATE OF ODISHA	SANJIB MOHANTY VS	THELKOLOI PS /172 /2016 () //
11	BLAPL/0010334/2019	CHANDAN HEMBRAM @ JANDUKE VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	DAITARI /60 /2017 () //

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12	BLAPL/0010335/2019	TASIF @ TASIB MALIK @ MALLIK VS STATE OF ODISHA	B.MOHANTY VS	RENGALI (SAMBALPUR) /194 /2019 () //
13	BLAPL/0010336/2019	BABULA MALLIK @ BABULI MALLIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BINJHARPUR /319 /2017 () //
14	BLAPL/0010337/2019	NISHAKARA PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //
15	BLAPL/0010338/2019	MITHUN ROUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /81 /2017 () //
16	BLAPL/0010339/2019	RAJESH NAYAK@NAIK VS STATE OF ODISHA	M/S.B.K.SAHOO VS	NAYAGARH /148 /2019 () //
17	BLAPL/0010340/2019	MUNA DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	AUL /155 /2019 () //
18	BLAPL/0010341/2019	SANYASI BAHUK VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	BELPARA /204 /2018 () //
19	BLAPL/0010342/2019	DHRUBA NAIK VS STATE OF ODISHA	ABHAYA KU.PARIDA VS	RASOL /39 /2004 () //
20	BLAPL/0010343/2019	BABLOO KUMAR VS STATE OF ODISHA	RANJAN KUMAR PRADHAN-A VS	BALIAPANDA /72 /2019 () //
21	BLAPL/0010344/2019	SHANTIRAJ HIAL VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /146 /2018 () //
22	BLAPL/0010345/2019	ESSHURAJ HIAL VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /146 /2018 () //
23	BLAPL/0010346/2019	GANA @ GANADIP BAGARTY	BHUBANANDA MISHRA	KESINGA /247 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010347/2019	DHANANJAYA TIWARI	SANTANU KUMAR SARANGI	JHARSUGUDA /609 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010348/2019	BABU @ BANKA DAS	JYOTIRMAYA SAHOO	CHAMAKHANDI /66 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010349/2019	PRASANTA MALIK@NITIA	PRAMODA KUMAR MISHRA	PATTAMUNDAI /286 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010350/2019	SARAT BISWAL	SIVA SANKAR CHAINI	BASUDEVPUR /218 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010351/2019	LOKANATH SAHU	ASHOK KUMAR PANIGRAHI	BHATILI /182 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010352/2019	HADIBANDHU ROUTARAY	TANMAYA KUMAR MOHANTY	MANCHESWAR P.S. /240 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010353/2019	SATISH @ SATISH KUMAR GUPTA	RAJIB LOCHAN PATTNAIK	ORKEL /91 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010354/2019	SAJEM ALI	AMULYA RATNA PANDA	PHULBANI TOWN /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010355/2019	SHYAMA SUNA	H.S.MISHRA	SAINTALA /1 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010356/2019	SURESH GOTTETI PAVAN	B.B.ROUTRAY	PATNAGARH /204 /2016
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010357/2019	SURESH GOTTETI PAVAN	B.B.ROUTRAY	PATNAGARH /194 /2017
		VS	VS	()

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35	BLAPL/0010358/2019	STATE OF ODISHA TOFAN DEHURY VS	BIJAY KUMAR MOHANTY VS	// ANGUL TOWN /143 /2019 ()
36	BLAPL/0010359/2019	STATE OF ODISHA FADI @ KUTARTHA NAIK VS	B.B.ROUTRAY VS	// BANARAPAL /145 /2015 ()
37	BLAPL/0010360/2019	STATE OF ODISHA PUPUN @ BIKRAM PATRA VS	DEBASHIS MITRA VS	// CUTTACK SADAR /382 /2019 ()
38	BLAPL/0010361/2019	STATE OF ODISHA PRAHALLAD DURA VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /219 /2018 ()
39	BLAPL/0010362/2019	STATE OF ODISHA BHAGYA MIRDHA VS	NIHAR RANJAN SAHU VS	// MOTU /74 /2019 ()
40	BLAPL/0010363/2019	STATE OF ODISHA MUNA DAS VS	PARTHA SARATHI NAYAK VS	// AUL /56 /2019 ()
41	BLAPL/0010364/2019	STATE OF ODISHA GOVINDA @ GOVINDA CHANDRA NANDI VS	SAMVIT MOHANTY VS	// TIRTOL /261 /2019 ()
42	BLAPL/0010365/2019	STATE OF ODISHA DAMODAR HANTAL VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /202 /2019 ()
43	BLAPL/0010366/2019	STATE OF ODISHA VARUN KUMAR VS	DEBARAJ MOHANTY VS	// PURI TOWN /178 /2019 ()
44	BLAPL/0010367/2019	STATE OF ODISHA DEBEN @ DEVENDRA SUTAR VS	DURGA PRASAD PATTANAIK VS	// PATKURA /279 /2016 ()
45	BLAPL/0010368/2019	STATE OF ODISHA PRASANJIT MANDAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	// MOTU /74 /2019 () //

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46	BLAPL/0010369/2019	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	ANUGRAHA N.SAMANTRAY VS	MARSHAGHAI /229 /2019 () //
47	BLAPL/0010370/2019	BIDULATA ROUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	CUTTACK VIGILANCE /40 /2019 () //
48	BLAPL/0010371/2019	LAXMIKANTA MOHANTY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /311 /2019 () //
49	BLAPL/0010372/2019	JUGUNA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /73 /2019 () //
50	BLAPL/0010373/2019	BALIA @ MANOJ KUMAR SWAIN VS STATE OF ODISHA	S.ROUT VS	JAGATPUR /372 /2019 () //
51	BLAPL/0010374/2019	AJAYA SAHOO@AJAYA KUMAR SWAHOO VS THE STATE	BHARAT JALLI VS	/174 /2019 () //
52	CMAPL/0000810/2019	BIKRAM KUMAR MANGARAJ VS SUBASH SWAIN	ADV. VS	// () //
53	CMAPL/0000811/2019	TATA REFRACTORIES LTD. VS COMNR.OF INCOME TAX	ADV. VS	// () //
54	CMAPL/0000812/2019	SUKANTA KU.MOHANTA VS ILLA MANGARAJ	ADV. VS	// () //
55	CMAPL/0000813/2019	RAJENDRA KU.TRIPATHY VS STATE OF ODISHA	ADV. VS	// () //
56	CMP/0001351/2019	GURU PRASAD NAYAK VS PURNA CHANDRA BAG	D.P.MOHANTY VS	// () //
57	CMP/0001352/2019	HAREKRUSHNA MOHAPATRA	SANDIPANI MISRA	//

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		VS	VS	0
58	CMP/0001353/2019	ARUNJYOTI SAHOO DIGAMBAR MOHAPATRA	DEBASHIS NANDA	//
		VS	VS	0
59	CMP/0001354/2019	DILIP NANDAN MOHAPATRA PARESH PATRA	J.K.MISHRA 2	//
		VS	VS	0
60	CMP/0001355/2019	STATE OF ORISSA NARAN JENA	S.K.NAYAK 2	//
		VS	VS	0
61	CMP/0001356/2019	UDAY NATH JENA BIRENDRA CHANDRA BHANJADEO @ BIRENDRA KUMAR BHANJ DEO	S.K.MISHRA	//
		VS	VS	0
62	CONTC/0002319/2019	NISIDA DANDAPAT RAMA CHANDRA SAHOO	adv	//
		VS	VS	0
63	CONTC/0002320/2019	DEBI PR.DAS SOBHARANI BEHERA	ADV	//
		VS	VS	0
64	CONTC/0002321/2019	IST APPELLATE AUTHORITY UNDER RAILWAY BOARD, RAISINA HILL, NEW DELHI SUBRAT KUMAR BARIK	MANAS PATI	//
		VS	VS	0
65	CONTC/0002322/2019	D.K.SINGH MAHAMAD HAFISH	ADV	//
		VS	VS	0
66	CONTC/0002323/2019	ALOK KUMAR PRADHAN SANJEEB KUMAR SAHOO	ADV	//
		VS	VS	0
67	CONTC/0002324/2019	LALATENDU MISHRA JAYAMADHAB DAS	SIDDHARTH PR.MISHRA	//
		VS	VS	0
68	CONTC/0002325/2019	PRAVAT KUMAR NANDA PRAMILA SETHY	TAPAS RANJAN MOHANTY	//
		VS	VS	0

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69	CONTC/0002326/2019	PREM CHANDRA CHAUDHURY BIDYUT PRAVA DAS VS CHITRA ARUMUGAM	M/S.S.PATTANAIAK VS	// // 0 //
70	CONTC/0002327/2019	ABHIMANYU SAHU VS CHITRA ARUMUGAM	M/S.S.PATTANAIAK VS	// 0 //
71	CONTC/0002328/2019	SATOSH KUMAR DAS VS CHITRA ARUMUGAM	ADV VS	// 0 //
72	CONTC/0002329/2019	SAROJINI ROUT VS CHITRA ARUMUGAM	ADV VS	// 0 //
73	CONTC/0002330/2019	SUCHITRA NAYAK VS CHITRA ARUMUGAM	ADV VS	// 0 //
74	CONTC/0002331/2019	SYED USMAN ALI VS CHITRA ARUMUGAM	ADV VS	// 0 //
75	CONTC/0002332/2019	KABITA MANJARI DEI VS CHITRA ARUMUGAM	ADV VS	// 0 //
76	CONTC/0002333/2019	PRAVASINI SATAPATHY VS CHITRA ARUMUGAM	ADV VS	// 0 //
77	CONTC/0002334/2019	GYANA RANJAN MOHAPATRA VS CHITRA ARUMUGAM	ADV VS	// 0 //
78	CONTC/0002335/2019	SARADA PRASAN BARIK VS CHITRA ARUMUGAM	ADV VS	// 0 //
79	CONTC/0002336/2019	PRAHALAD CHARAN NAYAK VS CHITRA ARUMUGAM	ADV VS	// 0 //

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80	CONTC/0002337/2019	PRAMODINI BARIK VS CHITRA ARUMUGAM	ADV VS	// 0 //
81	CONTC/0002338/2019	BIBHUTI BHUSHAN ROUT VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
82	CONTC/0002339/2019	PRAMOD KUMAR BEHERA VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
83	CONTC/0002340/2019	GOPINATH PAIKARAY VS SITANSU KUMAR ROUT	ADV VS	// 0 //
84	CONTC/0002341/2019	K.MANGMA VS HEMANTA SHARMA	ASHUTOSH PANDA VS	// 0 //
85	CONTC/0002342/2019	HAIMABATI LENKA VS MANAS RANJAN BHOI	ADV VS	// 0 //
86	CONTC/0002343/2019	SIBARAM MALLIA VS PREMCHAND CHOUDHURY	ADV VS	// 0 //
87	CONTC/0002344/2019	JAGANNATH MEHER VS PRIYANKA SAMANTARAY	ADV VS	// 0 //
88	CONTC/0002345/2019	SHESHADEV SAHU VS THE CHIEF DISTRICT MEDICAL OFFICER,BALANGIR	ADV VS	// 0 //
89	CONTC/0002346/2019	NABIN CHANDRA BAG VS THE GENERAL MANAGER(FINANCE)WESCO, BURLA	ADV VS	// 0 //
90	CONTC/0002347/2019	SITI NETWORKS LTD. VS GIRIJA SANKAR RAYCHAIRMAN CATV COMMITTEE	SAVITRI RATHO VS	// 0 //
91	CRLA/0000882/2019	RAJU@SATYASUNDAR GIRI	PRASANTA KUMAR SAHOO	//0

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		VS STATE OF ODISHA	VS	SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000052/2019
92	CRLA/0000883/2019	KHAGESWAR SA VS STATE OF ODISHA	BHOJARAJ SETH VS	SINAPALI /171 /2013 () //
93	CRLA/0000884/2019	SUDHANSU BHANJABABU @ KALIA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	SULIAPADA /15 /2018 PRESIDING OFFICER,CHILDREN COURT,BARIPADA(Mayurbhanj) CT/0000043/2018
94	CRLA/0000885/2019	SUREN@SURENDRA BEHERA VS STATE OF ODISHA	M/S.S.K.JOSHI VS	BISWANATHPUR /18 /2019 () //
95	CRLA/0000886/2019	UGRASEN NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ASTARANGA /66 /2019 () //
96	CRLA/0000887/2019	BIMAL ROUT VS STATE OF ODISHA	M/S.SUBODH KUMAR MOHANTY VS	/ /0 () //
97	CRLA/0000888/2019	AJAYA SAHOO@AJAYA KUMAR SAHOO VS THE STATE	BHARAT JALLI VS	RANPUR /174 /2019 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000067/2019
98	CRLMA/0000404/2019	GAGAN BIHARI JENA VS STATE OF ODISHA	ADV VS	/ /0 () //
99	CRLMC/0003310/2019	BHAGIRATHI MAHANTA VS STATE OF ODISHA	PURVSOTTAM CHULI VS	KEONJHAR SADAR /197 /2014 () //
100	CRLMC/0003311/2019	TAPAS KU.NAYAK@TAPAS KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /5 /2018 () //
101	CRLMC/0003312/2019	KANHU@KANHA@SANTOSH KUMAR DALEI VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /2 /2009 () //
102	CRLMC/0003313/2019	BAPUN@CHANDRAKANTA MALIK VS	GYANESWAR SATPATHY VS	/ /0 ()

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103	CRLMC/0003314/2019	STATE OF ODISHA SHYAMSUNDAR SAHU VS	LAXMAN PRADHAN VS	// TARBHA /18 /2016 ()
104	CRLMC/0003315/2019	STATE OF ODISHA MANOJ KUMAR MALLICK@MANOJ MALLIK VS	SURYAKANTA DWIBEDI VS	// / /0 ()
105	CRLMC/0003316/2019	PRATIMA KANHAR RAJEEV PATRA VS	PRASANNA KUMAR PARHI VS	// / /0 ()
106	CRLMC/0003317/2019	STATE OF ODISHA BABU@SAYDUL AHESAN KHAN VS	M/S.M.SWAIN VS	// / /0 ()
107	CRLMC/0003318/2019	STATE OF ODISHA MANAS KUMAR SWAIN VS	M/S.SURYA NARAYAN MISHRA VS	// / /0 ()
108	CRLMC/0003319/2019	STATE OF ODISHA SWARNALATA MOHAPATRA@RITA MOHAPATRA VS	M/S.BIBHU PRASAD DAS VS	// / /0 ()
109	CRLMC/0003320/2019	UNION OF INDIA AJIT KUMAR SAMANTARAY VS	DURGA PRASAD DHAL VS	// / /0 ()
110	CRLMP/0001661/2019	SASMITA JENA MD. SHAFIQUE@SARIF KHAN VS	NIRANJAN MAHARANA VS	// / /0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
111	CRLMP/0001662/2019	STATE OF ODISHA SUBHALAXMI BHOI VS	MANOJ KUMAR MALLICK VS	// / /0 ()
112	CRLMP/0001663/2019	STATE OF ORISSA SOUBHAGYA KUMAR SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
113	CRLMP/0001664/2019	STATE OF ODISHA ARABINDA CHOUDHURY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMP/0001665/2019	KUNI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
115	CRLMP/0001666/2019	PADMABATI SUNA VS STATE OF ODISHA	A.C.BEHERA VS	/ /0 0 //
116	CRLMP/0001667/2019	RINKI SAHU VS STATE OF ODISHA	SUDHANTA KUMAR PRADHAN VS	/ /0 0 //
117	CRLMP/0001668/2019	PRAMILA BEHERA VS STATE OF ODISHA	SAROJ KU DASH VS	/ /0 0 //
118	CRLMP/0001669/2019	ARYANS ENGINEERS AND CONSTRUCTION VS NUTANJYOTI DEVELOPERS PVT LTD	SARBESWAR BEHERA VS	/ /0 0 //
119	CRLMP/0001670/2019	BIVASH CHANDRA RATH VS STATE OF ORISSA	P.K.NAYAK VS	/ /0 0 //
120	CRLMP/0001671/2019	MANORANJAN BEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 0 //
121	CRLMP/0001672/2019	MITHUN PRADHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 0 //
122	CRLMP/0001673/2019	MOHAMMAD SAMIR VS STATE OF ORISSA	JULU KHANSAMA VS	/ /0 0 //
123	CRLMP/0001674/2019	MAMATA MOHARANA VS STATE OF ODISHA	D.C.SWAIN VS	/ /0 0 //
124	CRLMP/0001675/2019	ARATI CHAUDHURY VS D.G.P, ODISHA	PRADIPTA KU MOHANTY VS	/ /0 0 //
125	CRLREV/0000806/2019	RAMAKANTA NAYAK	DEBARANJAN MOHAPATRA	/ /0

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		VS	VS	0
126	CRLREV/0000807/2019	SUDHIR KUMAR MOHANTY MIR MUZIB BAKSH	SITI KANT MISHRA	// SPL.TASK FORCE /6 /2018
		VS	VS	0
127	CRLREV/0000808/2019	STATE OF ODISHA MIR MUZIB BAKSH	SITI KANT MISHRA	// SPL.TASK FORCE /6 /2018
		VS	VS	0
128	FAO/0000947/2019	STATE OF ODISHA BANOJA KU.PARIDA	DURGESH NARAYAN RATH	// 0
		VS	VS	0
129	FAO/0000948/2019	STATE OF ODISHA SHISHIR KU.JENA	MIRRA GHOSE	// 0
		VS	VS	0
130	FAO/0000949/2019	STATE OF ODISHA SURACHITA JENA	DURGESH NARAYAN RATH	// 0
		VS	VS	0
131	LAA/0000092/2019	STATE OF ODISHA ACHYUTTA DEHURY	RABINDRANATH PRUSTY	// 0
		VS	VS	0
132	MACA/0000882/2019	LAND ACQUISITION ZONE OFFICER, TALCHER SAMBALPUR RAIL LINK, ANGUL MEGHANANDA BEHERA	M/S.K.C.NAYAK	// 0
		VS	VS	0
133	MACA/0000883/2019	SATYARAM PRASAD NAYAK MANAGER, ICICI BANK LTD.	NALINI KANTA DASH	// 0
		VS	VS	0
134	MATA/0000160/2019	G. MANGULU PATRO JAHARA BEGUM	SWARUP KU.PATNAIK	// 0
		VS	VS	0
135	RPFAM/0000291/2019	JAMIL KHAN RATNAKAR NAYAK	TAPASWINI SINHA	// 0
		VS	VS	0
136	RPFAM/0000292/2019	SANGHAMITRA BISWAL BHAIRAB CH.MEHER	SMITA RANJAN PATTNAIK	// 0
		VS	VS	0

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137	RSA/0000352/2019	SABITA MEHER TRILOCHAN SETHY VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// // ()
138	RSA/0000353/2019	RABINDRA BEHERA VS RANKANIDHI BEHERA	MANOJ KUMAR PATI VS	// ()
139	RSA/0000354/2019	RANJIT PR.RAUT VS BALUANKESWAR RAUT	BIBEKANANDA BHUYAN VS	// ()
140	TRP(C)/0000404/2019	ANITA DAS@NATH VS MANAS RANJAN NATH	SAROJ KUMAR JEE VS	// ()
141	TRP(C)/0000405/2019	BISWAJEET PARIDA VS ANISHA BARIK	SOUMYA RANJAN PRADHAN VS	// ()
142	TRP(C)/0000406/2019	PRANATI BINDHANI VS SUDARSHAN BINDHANI	KARUNAKAR GAYA VS	// ()
143	TRP(C)/0000407/2019	LAXMIPRIYA SAHOO VS BISWAJIT SAHOO	SMITA RANJAN PATTNAIK VS	// ()
144	TRPCRL/0000113/2019	SOUMYASHREE ROUT VS DIBYA RANJAN ROUT	RAKESH RANJAN DASH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
145	TRPCRL/0000114/2019	SUBHADRA PRADHAN VS SHANTILATA PRADHAN	CHITTARANJAN PATTNAIK VS	//0 ()
146	WA/0000615/2019	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	AMIYA KU.CHHATOI VS	// ()
147	WP(C)/0024166/2019	DALIMA KHEMUDU VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0024167/2019	RABINDRA KUMAR MOHANTY VS UNION OF INDIA	M/S.AGASTI KANUNGO VS	// 0 //
149	WP(C)/0024168/2019	DHANESWAR REDDY VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
150	WP(C)/0024169/2019	GORA MUNDA GUDIA VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
151	WP(C)/0024170/2019	BATI KHEMUDU VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
152	WP(C)/0024171/2019	PRAVAT KUMAR MAJHI VS STATE OF ODISHA	M/S.ANUPAM DASH VS	// 0 //
153	WP(C)/0024172/2019	CHITRASENA RANA VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
154	WP(C)/0024173/2019	RADHA KRUSHNA BARIK VS PRESIDENT, BOARD OF SECONDARY EDUCATION	SISIR DAS VS	// 0 //
155	WP(C)/0024174/2019	S.MADHABA REDDY VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
156	WP(C)/0024175/2019	SANDIP KUMAR MISHRA VS STATE OF ODISHA	M/S. ANUPAM DASH VS	// 0 //
157	WP(C)/0024176/2019	GANESWAR BHOI VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
158	WP(C)/0024177/2019	JASHOBANTA KUMAR BISI VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
159	WP(C)/0024178/2019	JASHOBANTA KUMAR BISI	M/S.A.PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0024179/2019	KHILLA CHANDRAMA	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVT.OF ODISHA		//
161	WP(C)/0024180/2019	PRAMOD KUMAR DAS	M/S.A.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0024181/2019	DURYODHAN BISOYI	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVT.OF ODISHA		//
163	WP(C)/0024182/2019	ARUNADITYA SAHU	M/S.A.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0024183/2019	SANATAN JANI	M/S.S.N.PATNAIK	//
		VS	VS	0
		STATE GOVT.OF ODISHA		//
165	WP(C)/0024184/2019	ARUNADITYA SAHU	M/S. A.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0024185/2019	M.D.HUSEN	M/S.S.N.PATNAIK	//
		VS	VS	0
		STATE GOVT. OF ODISHA		//
167	WP(C)/0024186/2019	SANJUKTA DASH	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0024187/2019	KIRANABALA MOHANTA	M/S.BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0024188/2019	SANDIP KUMAR MISHRA	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0024189/2019	SARBESWAR DAS	M/S.RAMDAS ACHARY	//
		VS	VS	0

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FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0024190/2019	STATE OF ODISHA SUDHIR KUMAR SWAIN VS	M/S.SASWAT DAS VS	// // 0
172	WP(C)/0024191/2019	STATE OF ODISHA NAMRATA MANJARI PADHY VS	M/S.MAHITOSH SINHA VS	// // 0
173	WP(C)/0024192/2019	STATE OF ODISHA BISMAYA KUMAR DAS VS	M/S.S.K.NAYAK-2 VS	// // 0
174	WP(C)/0024193/2019	STATE OF ODISHA MAMATA PATRA VS	M/S. SATRUGHNA DASH -A VS	// // 0
175	WP(C)/0024194/2019	STATE OF ODISHA PRUTHWIRAJ SWAIN VS	M/S.BITAS KU.SWAIN VS	// // 0
176	WP(C)/0024195/2019	STATE OF ORISSA BIJAYALAXMI MISHRA VS	M/S.PRASANTA KR.DAS VS	// // 0
177	WP(C)/0024196/2019	STATE OF ODISHA SUDARSHAN BEHERA VS	M/S.BISWABIHARI MOHANTY VS	// // 0
178	WP(C)/0024197/2019	STATE OF ODISHA NARAYAN PARIDA VS	M/S.S.K.DASH VS	// // 0
179	WP(C)/0024198/2019	THE CHAIRMAN, ODISHA GRAMYA BANK ISWAR CHANDRA PRADHAN VS	M/S.DHULIRAM PATTANAYAK VS	// // 0
180	WP(C)/0024199/2019	STATE OF ODISHA PUSPALATA SWAIN VS	M/S.SURYA N.SATPATHY VS	// // 0
181	WP(C)/0024200/2019	STATE OF ORISSA MITARANI PRADHAN VS DINABANDHU PRADHAN	M/S.K.C.RAJGURU MOHAPATRA VS	// // JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) CP/0000075/2016

ORISSA HIGH COURT**FILING REPORT AS ON :03/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0024201/2019	DR.HIMANSU SEKHAR NANDA VS STATE OF ODISHA	M/S.UMARANI PANDA VS	// 0 //
183	WP(C)/0024202/2019	JAYAMADHAB DAS VS COLLECTOR CUM DISTRICT MAGISTRATE,PURI	M/S.SIDDHARTH PRASAD MISHRA VS	// 0 //
184	WP(C)/0024203/2019	SURENDRA SAHOO VS COLLECTOR, KHURDA	M/S.SUDHIR KU.MALLICK VS	// 0 //
185	WP(C)/0024204/2019	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	M/S.NIRA SUNDAR PANDA VS	// 0 //
186	WP(C)/0024205/2019	CHANDRAMANI TANDI VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	// 0 //
187	WP(C)/0024206/2019	SIMADRI PANIGRAHY VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
188	WP(C)/0024207/2019	MAMATA KUMARI PADHI VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
189	WP(C)/0024208/2019	ANIL KUMAR PRADHAN VS STATE OF ODISHA	M/S. JITENDRA KUMAR DIGAL VS	// 0 //
190	WP(C)/0024209/2019	KISHORE CHANDRA TRIPATHY VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0024210/2019	BRAHMANANDA SRICHANDAN VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0024211/2019	KISHORE CHANDRA JENA,P.E.T. VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
193	WP(C)/0024212/2019	JAGAMOHAN TRIPATHY	M/S.SRINIBASH SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0024213/2019	THE STATE OF ODISHA NRUSINGHA CHARAN DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0
195	WP(C)/0024214/2019	STATE OF ODISHA SANTOSH KUMAR PANDA	M/S.GOKULANANDA PADHI	//
		VS	VS	0
196	WP(C)/0024215/2019	STATE OF ODISHA SUBHRANSU SEKHAR CHOUDHURY	M/S. BIKRAM CHANDRA GHADEI	//
		VS	VS	0
197	WP(C)/0024216/2019	STATE OF ODISHA PANKAJMALINI SARANGI	M/S.D.ROUT	//
		VS	VS	0
198	WP(C)/0024217/2019	STATE OF ODISHA RABINARAYAN SATAPATHY	M/S.K.SWAIN	//
		VS	VS	0
199	WP(C)/0024218/2019	STATE OF ODISHA UMAKANTA BASANTIA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
200	WP(C)/0024219/2019	STATE OF ODISHA SANJAY KUMAR HOTA	M/S.K.SWAIN	//
		VS	VS	0
201	WP(C)/0024220/2019	STATE OF ODISHA SIBAPRASAD SAHOO	M/S.K.SWAIN	//
		VS	VS	0
202	WP(C)/0024221/2019	STATE OF ODISHA LAXMIPRIYA KAR	M/S.BIRAJA PRASANNA DAS	//
		VS	VS	0
203	WP(C)/0024222/2019	STATE OF ODISHA MAHESWAR MANDAL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
204	WP(C)/0024223/2019	STATE OF ODISHA ABHAYA KUMAR PRADHAN	M/S.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0024224/2019	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	M/S.K.SWAIN VS	// // 0
206	WP(C)/0024225/2019	STATE OF ODISHA ASHOK KUMAR KAR VS	M/S.SHALLY DAS VS	// // 0
207	WP(C)/0024226/2019	STATE OF ODISHA SUNAKAR PARIDA VS	MANOJ KUMAR MOHANTY VS	// // 0
208	WP(C)/0024227/2019	STATE OF ODISHA SWETA KUMAR SWAIN VS	M/S.K.SWAIN VS	// // 0
209	WP(C)/0024228/2019	STATE OF ODISHA RAMESH CHANDRA BHADRA VS	MANOJ KUMAR MOHANTY VS	// // 0
210	WP(C)/0024229/2019	STATE OF ODISHA TAPAN KUMAR PATRA VS	M/S.K.SWAIN VS	// // 0
211	WP(C)/0024230/2019	STATE OF ODISHA LAXMINARAYAN MOHAPATRA VS D.KPANDA	M/S.SHELLY DAS VS	// // 0
212	WP(C)/0024231/2019	STATE OF ODISHA JAGADISH BARIK VS	M/S.K.SWAIN VS	// // 0
213	WP(C)/0024232/2019	STATE OF ODISHA AMIYA RANJAN PANDA VS	M/S.P.K.PANDA VS	// // 0
214	WP(C)/0024233/2019	STATE OF ODISHA AJAY KUMAR BARAL VS	M/S.K.SWAIN VS	// // 0
215	WP(C)/0024234/2019	STATE OF ODISHA TAPASWINI PATEL VS R.T.O.JHARSUGUDA	B.M.SARANGI VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0024235/2019	TAPASWINI PATEL VS R.T.O.,JHARSUGUDA	B.M.SARANGI VS	// 0 //
217	WP(C)/0024236/2019	NARAYAN PATRA VS R.T.O.,BHAJANAGAR	B.M.SARANGI VS	// 0 //
218	WP(C)/0024237/2019	TARAKANTA CHOUDHURY VS STATE OF ODISHA	M/S.CHANDRAKANTA NAYAK VS	// 0 //
219	WP(C)/0024238/2019	KRUSHNA MOHAN GIRI VS R.T.O.,MAYURBHANJ	B.M.SARANGI VS	// 0 //
220	WP(C)/0024239/2019	SUDARSHAN PATEL VS TAHASILDAR, HEMGIRI	B.M.SARANGI VS	// 0 //
221	WP(C)/0024240/2019	M. SANEESH VS PRINCIPAL, DELHI PUBLIC SCHOOL, NALCO NAGAR	M/S.G.S.NAMTOAR VS	// 0 //
222	WP(C)/0024241/2019	PANDABA MISHRA VS ORISSA STATE ADMINISTRATIVE TRIBUNAL CUTTACK	M/S. BANOJA PATTNAIK VS	// 0 //
223	WP(C)/0024242/2019	DIGANTA BHUSAN MISHRA VS STATE OF ODISHA	B.M.SARANGI VS	// 0 //
224	WP(C)/0024243/2019	LAKSHMIDHAR NAYAK VS REGIONAL MANAGER, RBI	B.M.SARANGI VS	// 0 //
225	WP(C)/0024244/2019	BISWAJIT SAMAL VS STATE OF ODISHA	M/S.G.BEHERA VS	// 0 //
226	WP(C)/0024245/2019	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	M/S.P.K.ROUT VS	// 0 //
227	WP(C)/0024246/2019	BAISHNAB CHARAN JENA	M/S.H.K.ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0024247/2019	NINI BALA SAMAL	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0024248/2019	SARAT KUMAR BISWAL	M/S.H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0024249/2019	BIJAYA KU.SARDAR	M/S.D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0024250/2019	SOUBHAGYALAXMI TRIPATHY	M/S.PRANAB KU.SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0024251/2019	TILOTTAMA PATRA	M/S.PRANAB KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024252/2019	SAMEER KANTA PANDA	M/S.PRABODHA CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0024253/2019	GANESWAR SAHOO	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0024254/2019	PRAVATI SAHU	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0024255/2019	PANCHANAN SAHOO	M/S.RAMESH CH. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0024256/2019	SECTOR 8 RESIDENTIAL ASSOCIATION	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0024257/2019	BASANTI SAMAL	M/S.SUJATA JENA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0024258/2019	STATE OF ODISHA AMAR JUMAR PRATAP SINGH VS	M/S.AVIJIT PAL VS	// // 0
240	WP(C)/0024259/2019	STATE OF ODISHA SUNIL KUMAR MOHANTA VS	M/S. B.N.PARIDA VS	// // 0
241	WP(C)/0024260/2019	STATE OF ODISHA M/S.KRISHNA GUDAKHU FACTORY VS	PADMALAYA JENA VS	// // 0
242	WP(C)/0024261/2019	STATE OF ODISHA PAPPALA RAMAMOHANA RAO VS	M/S.GOUTAM KU.ACHARYA VS	// // 0
243	WP(C)/0024262/2019	THE LABOUR COMMISSIONER,ODISHA SHARAMA BHAWAN M/S.SAI INDUSTRIES VS	PADMALAYA JENA VS	// // 0
244	WP(C)/0024263/2019	STATE OF ODISHA DEBASMITA SAMANTARAY VS	M/S.K.P.MISHRA VS	// // 0
245	WP(C)/0024264/2019	STATE OF ODISHA DR.DEBADUTTA ACHARYA VS	M/S.GOUTAM KUMAR ACHARYA VS	// // 0
246	WP(C)/0024265/2019	STATE OF ODISHA M/S.KOSHAL CERAMICS PVT LTD VS	PADMALAYA JENA VS	// // 0
247	WP(C)/0024266/2019	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	M/S.BISWAJIT MOHANTY 5 VS	// // 0
248	WP(C)/0024267/2019	THE COLLECTOR, NAYAGARH NAVEEN KUMAR AGRAWAL VS	PADMALAYA JENA VS	// // 0
249	WP(C)/0024268/2019	STATE OF ODISHA SANIA @ SANATAN BHOLA VS STATE OF ODISHA	M/S.J.K.KHANDAYATRAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0024269/2019	JUDHISTIR PANDA VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //
251	WP(C)/0024270/2019	HEMANTA KUMAR ROUT VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
252	WP(C)/0024271/2019	JAGADANANDA PATEL VS STATE INFORMATION COMMISSIONER	M/S.SAROJ KUMAR DASH VS	// 0 //
253	WP(C)/0024272/2019	BABA AKHANDALAMANI SHG, KHAIRPADARM/S.PRASHANTA KUMAR NAYAK VS STATE OF ORISSA	M/S.SAROJ KUMAR DASH VS	// 0 //
254	WP(C)/0024273/2019	DHRUBA CHARAN MALLIK VS MANAGER, HOOGULY MILLS PROJECT LTD	SUMIT KUMAR MOHANTY VS	// 0 //
255	WP(C)/0024274/2019	SABITA MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
256	WP(C)/0024275/2019	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
257	WP(C)/0024276/2019	NRUSINGHA PRASAD SAHOO VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
258	WP(C)/0024277/2019	BASANTI PANDA VS UNION OF INDIA	M/S.PARTHA SARATHI DAS VS	// 0 //
259	WP(C)/0024278/2019	BISWA RANJAN MOHANTY VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0024279/2019	UDAYA CHANDRA MAHARANA VS STATE OF ODISHA	M/S.SANJAY KUMAR PRADHAN VS	// 0 //
261	WP(C)/0024280/2019	KRUSHNA CHANDRA MALLICK	M/S.ALOK KU.MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024281/2019	DURYODHAN PANDA	M/S.TRILOCHAN DASH	//
		VS	VS	0
		THE PROJECT DIRECTOR, NHAI		//
263	WP(C)/0024282/2019	SUBASINI MAHARANA	M/S.SANJAY KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024283/2019	SIPRA DEBI	M/S.S.K.NATH	//
		VS	VS	0
		DIRECTOR OF PRINTING AND STATIONARY, GOVT.OF ODISHA		//
265	WP(C)/0024284/2019	HARISH CHANDRA PADHI	M/S. P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024285/2019	SOUBHAGYA KUMAR SAHOO	M/S.DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024286/2019	D.KRISHNA MURTY REDDY	M/S.SOUMYA RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024287/2019	MANASI PRATIMA SWAIN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024288/2019	PADMABATI DAS	MR.J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0024289/2019	BIMALA KANTA PANDA	M/S.PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024290/2019	KHAGESWAR KHATUA	M/S.J.K.MISHRA (2)	//
		VS	VS	0
		KALPANA KHATUA		//
272	WP(C)/0024291/2019	PRAVASH KUMAR KAR	M/S.PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0024292/2019	STATE OF ODISHA DULLA SWAIN VS	M/S.BIPLABA P.B.BAHALI VS	// // 0
274	WP(C)/0024293/2019	STATE OF ODISHA ARNAPURNA SETHI VS	M/S.ASHOK KU.SAHOO VS	// // 0
275	WP(C)/0024294/2019	STATE OF ODISHA M/S RAHEMAN SANITARY HOUSE VS	M/S.BHABANI P.MOHANTY VS	// // 0
276	WP(C)/0024295/2019	THE JOINT COMMISSIONER OF SALES TAX, SAMBALPUR-1 RABINDRA NATH JENA VS	M/S.PADMALAYA MOHAPATRA VS	// // 0
277	WP(C)/0024296/2019	EXECUTIVE ENGINEER,KHURDA IRRIGATION KABINDRA SEKHAR FAKIR RANJAN DAS VS	SHARMISTHA SAMAL VS	// // 0
278	WP(C)/0024297/2019	STATE OF ORISSA JUGAL PRADHAN VS	M/S.MANAS CHAND VS	// // 0
279	WP(C)/0024298/2019	THE TAHASILDAR, TANGI SARAT CHANDRA PATRA VS	M/S.SOUMENDRA PATTANAIAK VS	// // 0
280	WP(C)/0024299/2019	STATE OF ORISSA SHANKAR GUPTA VS	M/S.BIBHU PRASAD DAS VS	// // 0
281	WP(C)/0024300/2019	STATE OF ODISHA NABA KISHOR MAHARANA VS	M/S.SIDHESWAR MALLIK VS	// // 0
282	WP(C)/0024301/2019	STATE OF ODISHA DANDAPANI DALABEHERA VS	M/S.G.N.MISHRA VS	// // 0
283	WP(C)/0024302/2019	STATE OF ODISHA GANGADHAR GANTHIA VS	M/S.SIDHESWAR MALLIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0024303/2019	SUNAKAR DAS VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
285	WP(C)/0024304/2019	SAKALESWAR DAS VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
286	WP(C)/0024305/2019	SOVAN KUMAR KHILLAR VS STATE OF ODISHA	M/S. MANOJ KUMAR PANDA VS	// 0 //
287	WP(C)/0024306/2019	SURESH KUMAR JENA VS COMMISSIONER OF CUTTACK MUNICIPAL CORPORATION	M/S.ANTARYAMI SWAIN VS	// 0 //
288	WP(C)/0024307/2019	JOGENDRA BISWAL VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
289	WP(C)/0024308/2019	ANANTA KUMAR MISHRA VS PRADIP JENA	M/S. SADASIVA PATRA-1 VS	// 0 //
290	WP(C)/0024309/2019	DALI JENA VS COLLECTOR-CUM-DPC, MGNREGA, KENDRAPADA	M/S.JATESWAR NAYAK VS	// 0 //
291	WP(C)/0024310/2019	DAMODAR HATI VS STATE OF ODISHA	M/S. SADASIVA PATRA-1 VS	// 0 //
292	WP(C)/0024311/2019	SURESH CHANDRA ACHARYA VS STATE OF ODISHA	M/S.TAPAN KUMAR BISWAL VS	// 0 //
293	WP(C)/0024312/2019	BHAGYALATA KHATEI VS STATE OF ODISHA	M/S.SADASIVA PATRA-1 VS	// 0 //
294	WP(C)/0024313/2019	DEBENDRA KUMAR BARIK VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
295	WP(C)/0024314/2019	THE GENERAL MANAGER,EAST COAST RAILWAY	WASALOK KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DUNGAR SINGH MEENA		//
296	WP(C)/0024315/2019	SARAT KUMAR SATAPATHY	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024316/2019	PRADEEP KUMAR JENA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0024317/2019	SARTHAK PATRA	M/S. SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024318/2019	CHINTAMANI SUNANI	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024319/2019	MAGUNI CHARAN SENAPATI	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024320/2019	DHANIRAM JOSHI	M/S.BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0024321/2019	GANGADHAR MAHARANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024322/2019	PRADYUMNA KUMAR ACHARYA	M/S.AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0024323/2019	HAREKRUSHNA SAMAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024324/2019	SAKUNTALA BHOI	M/S.RABINDRANATH PRUSTY	//
		VS	VS	0
		CHIEF MANAGING DIRECTOR, MCL		//
306	WP(C)/0024325/2019	SANATAN NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0

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307	WP(C)/0024326/2019	STATE OF ODISHA DEBASIS MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// // 0
308	WP(C)/0024327/2019	OFFICE OF THE CHIEF SECRETARY PURNA CHANDRA MISHRA VS	M/S.MOHENDRA KUMAR MOHAPATRA VS	// // 0
309	WP(C)/0024328/2019	STATE OF ODISHA RATNAKAR CHHOTARY VS	DURGESH NARAYAN RATH VS	// // 0
310	WP(C)/0024329/2019	STATE OF ODISHA RAMA CHANDRA SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
311	WP(C)/0024330/2019	STATE OF ODISHA LALIT MOHAN MOHANTY VS	M/S.J.K.KHUNTIA VS	// // 0
312	WP(C)/0024331/2019	STATE OF ODISHA SRIRAM CHANDRA MISHRA VS	M/S. DEBENDRA KUMAR SAHOO-1 VS	// // 0
313	WP(C)/0024332/2019	ODISHA STATE COOPERATIVE BANK LTD. SUSANTA KUMAR GHADEI VS	M/S.K.C.KAR VS	// // 0
314	WP(C)/0024333/2019	PRINCIPAL SECRETARY, H AND FW DEPT. BHAKTABANDHU PANDA VS	DURGESH NARAYAN RATH VS	// // 0
315	WP(C)/0024334/2019	STATE OF ODISHA LAXMIKANTA BISWAL VS	M/S.S.K.NAYAK (2) VS	// // 0
316	WP(C)/0024335/2019	BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK LTD. BIRENDRA PRADHAN VS	M/S.SUNIL KUMAR PANDA VS	// // 0
317	WP(C)/0024336/2019	STATE OF ODISHA GHANASHYAM DHAL VS UNION OF INDIA	M/S.MANOJA KUMAR KHUNTIA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0024337/2019	PREMANANDA PADHAN VS STATE OF ODISHA	M/S.SUNIL KU. PANDA VS	// 0 //
319	WP(C)/0024338/2019	GOPAL PUROHIT VS ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION	M/S.S.K.PRADHAN VS	// 0 //
320	WP(C)/0024339/2019	MANAS KUMAR PANIGRAHI VS STATE OF ODISHA	M/S. PRASANTA KUMAR MOHANTY-2 VS	// 0 //
321	WP(C)/0024340/2019	PARESHWAR CHANDI @ PARESWAR CHANDM/S. AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	M/S. AKSHAYA KUMAR SAHOO VS	// 0 //
322	WP(C)/0024341/2019	M/S GREEN CIRCLE ENVIRONMENT PVT. LTD/M/S.AMIT PRASAD BOSE VS STATE OF ORISSA	M/S.AMIT PRASAD BOSE VS	// 0 //
323	WP(C)/0024342/2019	M/S GREEN CIRCLE ENVIRONMENT PVT.LTD.M/S.AMIT PRASAD BOSE VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
324	WP(C)/0024343/2019	PARTHASARATHI BEHERA VS COMMISSIONER LAND RECORD AND SETTLEMENT	M/S.R.C.OJHA VS	// 0 //
325	WP(C)/0024344/2019	BHAGIRATHI PARIDA VS COMMISSIONER LAND RECORD AND SETTLEMENT	M/S. R.C.OJHA VS	// 0 //
326	WP(C)/0024345/2019	BIBEKANANDA SAHOO VS COMMISSIONER LAND RECORD AND SETTLEMENT	M/S.RAMESH CHANDRA OJHA VS	// 0 //
327	WP(C)/0024346/2019	RADHARANI SAHOO VS REGISTRAR OF COOPERATIVE SOCIETIES	M/S.ANJAN KUMAR BISWAL VS	// 0 //
328	WP(C)/0024347/2019	BIPIN BIHARI DASH VS DY.DIRECTOR, NATIONAL HORTICULTURE BOARD	M/S.TAPAS KU.ACHARYA VS	// 0 //
329	WPCRL/0000117/2019	SURYA KUMAR MOHANTY	TAPAS RANJAN MOHANTY	//0

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		VS	VS	()
		STATE OF ODISHA		//
330	WPCRL/0000118/2019	BIDYUTLATA TRIPATHY	D.K.PALIT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0018081/2019	KAMALAKANTA OJHA	SUBHRANSU BHUSAN MOHANTY	SORO /573 /2019
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0018082/2019	SABITRI NANDI	BIBHUDANANDA MOHAPATRA	KUAKHIA /315 /2019
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0018083/2019	BAIKUNTHA SAHOO	AMITAV TRIPATHY	NAYAGARH SADAR /147 /2019
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0018084/2019	RAJENDRA NANDI@RAJENDRA KUMAR NAN	BIBHUDANANDA MOHAPATRA	KUAKHIA /315 /2019
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0018085/2019	BASANTI HEMBRAM	S.P.DASH	THAKURMUNDA /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0018086/2019	SIBANANDA SWAIN	BYOMAKESH TRIPATHY	RAYAGADA TOWN /354 /2019
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0018087/2019	SANTILATA SWAIN	BYOMAKESH TRIPATHY	RAYAGADA TOWN /354 /2019
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0018088/2019	DURYODHAN RANA	SUSANTA KUMAR TRIPATHY	TITILAGARH /243 /2019
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0018089/2019	SWATI SWAGATIKA DAS	BIBHUDANANDA MOHAPATRA	KUAKHIA /315 /2019
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0018090/2019	UTTAM KUMAR MEHENTAR @ MEHENTA	SURESH KUMAR JENA	SINDHIKELA PS /113 /2019
		VS	VS	()

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341	ABLAPL/0018091/2019	STATE OF ODISHA BIPIN BIHARI NAYAK VS	B.K.NAYAK VS	// DELANGA /214 /2019 ()
342	ABLAPL/0018092/2019	STATE OF ODISHA SHEIK ANSAR @ SAIKH ANSAR @ SK.ANSAR KASTUVA MOHANTY VS	VS	// BANAPUR P.S. /284 /2019 ()
343	ABLAPL/0018093/2019	STATE OF ODISHA SEKH IDRIS KHAN @ SK.IDRIS VS	KAUSTUVA MOHANTY VS	// BRAHMAGIRI /183 /2019 ()
344	ABLAPL/0018094/2019	STATE OF ODISHA SANDIP KUMAR SAHOO VS	BIBEKANANDA BAISAKH VS	// JAGATPUR /399 /2019 ()
345	ABLAPL/0018095/2019	STATE OF ODISHA SUKANTA BEHERA VS	H.N.TRIPATHY VS	// RANPUR /262 /2019 ()
346	ABLAPL/0018096/2019	STATE OF ODISHA MAHENDRA PATTI VS	B.R.TRIPATHY VS	// / /0 ()
347	ABLAPL/0018097/2019	STATE OF ODISHA BABU @ PRAKASH RAO VS	RESHMA EKKA VS	// MALGODOWN /228 /2019 ()
348	ABLAPL/0018098/2019	STATE OF ODISHA AJIT KU.MALLIK VS	SASIM AJITAV PATNAIK VS	// BHADRAK RURAL /399 /2019 ()
349	ABLAPL/0018099/2019	STATE OF ODISHA SACHIDANANDA SAHOO VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /211 /2019 ()
350	ABLAPL/0018100/2019	STATE OF ODISHA JAY PRASAD RAO VS	M/S.KALI PRASANNA MISHRA VS	// SEA BEACH /166 /2019 ()
351	ABLAPL/0018101/2019	STATE OF ODISHA MITU DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ASKA /397 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0018102/2019	PAHALA REDDY @ S.PAHALA REDDY VS STATE OF ODISHA	P.K.MAHARAJ VS	SEA BEACH /198 /2019 () //
353	ABLAPL/0018103/2019	BISWANATH DIHUDI VS STATE OF ODISHA	SK. KALIM UDDIN VS	BALANGA /144 /2019 () //
354	ABLAPL/0018104/2019	TRILOCHAN MUDULI VS STATE OF ODISHA	SURESH KU.JENA VS	BARI /158 /2019 () //
355	ABLAPL/0018105/2019	PRANABA NANDA PANDA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	/ /0 () //
356	ABLAPL/0018106/2019	SUMITRA JENA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	JAJPUR SADAR /235 /2019 () //
357	ABLAPL/0018107/2019	SOUMYA RANJAN BISWAL VS STATE OF ODISHA	AKASH BHUYAN VS	ANGUL TOWN /708 /2019 () //
358	ABLAPL/0018108/2019	SUSINA JENA VS STATE OF ODISHA	M/S.BASANTA KU.DAS VS	SORO /556 /2019 () //
359	ABLAPL/0018109/2019	BAPI NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL SADAR /394 /2019 () //
360	ABLAPL/0018110/2019	CHANDAN BHOI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA-2 VS	KANDARPUR /132 /2019 () //
361	ABLAPL/0018111/2019	LAXMIDHAR NATH VS STATE OF ODISHA	BIKASH KUMAR ROURTRAY VS	AGARAPADA /138 /2019 () //
362	ABLAPL/0018112/2019	TAPAN PATI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /262 /2019 () //
363	ABLAPL/0018113/2019	M.SAROJA KUMARA REDDY @ M.SAROJ @ M.KANTH REDDY SAHOO		KABISURYANAGAR (KODALA) /256 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0018114/2019	STATE OF ODISHA FAGIYA MASSOM	RAKESH KUMAR MALLICK	// MAHANGA /167 /2019
		VS	VS	()
365	ABLAPL/0018115/2019	STATE OF ODISHA KUNI KUMARI BEHERA	S.K.MOHANTY	// KABISURYANAGAR (KODALA) /294 /2019
		VS	VS	()
366	ABLAPL/0018116/2019	STATE OF ODISHA BHABANI SANKAR DASH	M/S.RAJENDRA N.ROUT	// ANGUL TOWN /649 /2019
		VS	VS	()
367	ABLAPL/0018117/2019	STATE OF ODISHA KASHMIR SINGH	BIBHU PRASANNA MOHAPATRA	// BARBIL /225 /2019
		VS	VS	()
368	ABLAPL/0018118/2019	STATE OF ODISHA BHIKARI CHARAN SAHU	M/S.B.PASAYAT	// KHALLIKOTE /340 /2019
		VS	VS	()
369	ABLAPL/0018119/2019	STATE OF ODISHA BHAGABAN PATRA	M/S.UNMESH CHANDRA JENA	// SINGLA /191 /2019
		VS	VS	()
370	ABLAPL/0018120/2019	STATE OF ODISHA SUMITRA PANDEY	BIJAYA KUMAR RAGADA	// SASON /175 /2019
		VS	VS	()
371	ABLAPL/0018121/2019	STATE OF ODISHA DEBARAJ MOHANTY@MOHANTY DEBARAJ	S.K.MOHANTY	// KABISURYANAGAR (KODALA) /294 /2019
		VS	VS	()
372	ABLAPL/0018122/2019	STATE OF ODISHA CHANDAN KUMAR DAS	RAMAKANTA PANDA	// SINGLA /136 /2019
		VS	VS	()
373	ABLAPL/0018123/2019	STATE OF ODISHA KANAK@RANJU BEHERA	RANJAN KUMAR PRADHAN-A	// MAHILA (BERHAMPUR) /113 /2019
		VS	VS	()
374	ABLAPL/0018124/2019	STATE OF ODISHA NARAYAN PATRA	RANJAN KUMAR PRADHAN-A	// MAHILA (BERHAMPUR) /113 /2019
		VS	VS	()

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375	ABLAPL/0018125/2019	STATE OF ODISHA SUBASH DAS @ SUBASH CHANDRA DAS VS	BHARAT CH.PANDA VS	// SORO /599 /2019 ()
376	ABLAPL/0018126/2019	STATE OF ODISHA BIBEKANANDA DASH VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /260 /2019 ()
377	ABLAPL/0018127/2019	STATE OF ODISHA SAJUA KHAN@SHAHJAHAN KHAN VS	A.K.DASH VS	// ANGUL TOWN /981 /2019 ()
378	ABLAPL/0018128/2019	STATE OF ODISHA SUDAMA PRASAD YADAB VS	A.K.DASH VS	// RASOL /143 /2019 ()
379	ABLAPL/0018129/2019	STATE OF ODISHA ANUSAYA ROUT VS	PRAMODA KUMAR MISHRA VS	// / /0 ()
380	ABLAPL/0018130/2019	STATE OF ODISHA LAMBODAR SUNA VS	ASHOK KUMAR PANIGRAHI VS	// BHATILI /182 /2019 ()
381	ABLAPL/0018131/2019	STATE OF ODISHA DEBADALAN BHUE VS	ASHOK KUMAR PANIGRAHI VS	// BHATILI /182 /2019 ()
382	ABLAPL/0018132/2019	STATE OF ODISHA GOURI SHANKAR SAHU VS	ASHOK KUMAR PANIGRAHI VS	// BHATILI /182 /2019 ()
383	ABLAPL/0018133/2019	STATE OF ODISHA KAMAL KUMAR BEHERA VS	ABHAYA KU.PARIDA VS	// SIMULIA /331 /2019 ()
384	ABLAPL/0018134/2019	STATE OF ODISHA FAKIR CHARAN MAHAL VS	P.K. MAHARAJ VS	// / /0 ()
385	ABLAPL/0018135/2019	STATE OF ODISHA RANJIT KUMAR MAHAL VS STATE OF ODISHA	P.K. MAHARAJ VS	// / /0 () //

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386	ABLAPL/0018136/2019	SUSANTA KUMAR SWAIN@SUSHANT SWAINSAMARENDRA MOHANTY VS STATE OF ODISHA	VS	JENAPUR /271 /2019 () //
387	ABLAPL/0018137/2019	SUKA BARIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JENAPUR /270 /2019 () //
388	ABLAPL/0018138/2019	GATIKRUSHNA NAYAK VS STATE OF ODISHA	M/S.SAROJ KUMAR DASH VS	BHUBAN /309 /2019 () //
389	ABLAPL/0018139/2019	BAIDHAR RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /50 /2000 () //
390	ABLAPL/0018140/2019	NETRANANDA DAS VS STATE OF ODISHA	SUKUMAR KALYAN VS	KENDRAPARA /318 /2019 () //
391	ABLAPL/0018141/2019	JANMEJAYA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MANCHESWAR P.S. /493 /2019 () //
392	ABLAPL/0018142/2019	NIRANI@NIRANJAN SUNA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /280 /2019 () //
393	ABLAPL/0018143/2019	PINKY @ RINKY PRADHAN VS STATE OF ODISHA	DINESH KUMAR MALLICK VS	BARKOTE /199 /2018 () //
394	ABLAPL/0018144/2019	ARABINDA ROUTRAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /408 /2019 () //
395	ABLAPL/0018145/2019	JAGULI@CHANDRAMANI DHALA VS STATE OF ODISHA	P.K.MAHARAJ VS	KHANDAPARA /219 /2019 () //
396	ABLAPL/0018146/2019	SAYED MEFUZ ALLI VS STATE OF ODISHA	B.P.MALLICK VS	CUTTACK SADAR /509 /2019 () //
397	ABLAPL/0018147/2019	KABITA SWAIN	P.C.MISHRA	KENDRAPARA /328 /2018

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		VS	VS	()
398	ABLAPL/0018148/2019	STATE OF ODISHA KAMAL AGRAWAL	PARESH KUMAR SAHOO	// JONK /78 /2016
		VS	VS	()
399	ABLAPL/0018149/2019	STATE OF ODISHA SUDHANSU SEKHAR SENAPATI	UMAKANTA BARIK	// RAIKIA /6 /2019
		VS	VS	()
400	ABLAPL/0018150/2019	STATE OF ODISHA BIBHUTI BHUSANA JENA	MANAS CHAND	// / /0
		VS	VS	()
401	ABLAPL/0018151/2019	STATE OF ODISHA LAXMIDHAR OJHA	KARUNAKAR GAYA	// BALIKUDA /248 /2019
		VS	VS	()
402	ABLAPL/0018152/2019	STATE OF ODISHA MANAS ROUT	SURYA NARAYAN MISHRA	// KAKATAPUR /69 /2019
		VS	VS	()
403	ABLAPL/0018153/2019	STATE OF ODISHA BADAL SAHOO	MANAS CHAND	// TANGI (KHURDA) /343 /2019
		VS	VS	()
404	ABLAPL/0018154/2019	STATE OF ODISHA KANIKA MANDAL	DEEPAK KU.SAHOO	// MARINE PS AT JAMBO /120 /2019
		VS	VS	()
405	ABLAPL/0018155/2019	STATE OF ODISHA RAJ KISHORE MALIK	ANJAN KUMAR PRADHAN	// GONDIA /107 /2019
		VS	VS	()
406	ABLAPL/0018156/2019	STATE OF ODISHA TILAK MAJHI	LALIT SAHU	// TUSRA /108 /2019
		VS	VS	()
407	ABLAPL/0018157/2019	STATE OF ODISHA DEBASIS MAHAPATRA@PINTU	DEEPAK KU.SAHOO	// KENDRAPARA /244 /2019
		VS	VS	()
408	ABLAPL/0018158/2019	STATE OF ODISHA RABI NARAYAN SAHOO	SANTOSH KUMAR DASH	// SATYABADI /235 /2019
		VS	VS	()

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409	ABLAPL/0018159/2019	STATE OF ODISHA RANJEET PRADHAN VS	DEBARAJ MOHANTY VS	// PURI SADAR /169 /2019 ()
410	ABLAPL/0018160/2019	STATE OF ODISHA DWIJABARA PANDA VS	SAMVIT MOHANTY VS	// TIRTOL /300 /2019 ()
411	ABLAPL/0018161/2019	STATE OF ODISHA SIRIA@SRIDHAR GHADEI VS	BRAHMANANDA TRIPATHY VS	// BARANGA /198 /2019 ()
412	ABLAPL/0018162/2019	STATE OF ODISHA RAHUL @ RAJESH BEHERA VS	ARUN KUMAR DAS VS	// DHENKANAL TOWN /357 /2019 ()
413	ABLAPL/0018163/2019	STATE OF ODISHA GOPAL MAITY VS	RANJIT MOHANTY VS	// BASUDEVPUR /313 /2019 ()
414	ABLAPL/0018164/2019	STATE OF ODISHA LAXMIDHAR MARNDI VS	S.P.DASH VS	// THAKURMUNDA /79 /2019 ()
415	ABLAPL/0018165/2019	STATE OF ODISHA ANKIT THAKUR VS	SUBHRAJIT SAHOO VS	// BRAHMANITARANG /290 /2019 ()
416	ABLAPL/0018166/2019	STATE OF ODISHA MOHANI KUMAR SAHOO VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /265 /2019 ()
417	ABLAPL/0018167/2019	STATE OF ODISHA RAMAKANTA DAS @ PEJU DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /254 /2019 ()
418	ABLAPL/0018168/2019	STATE OF ODISHA SAMBHU MAHAKUD VS	DEBENDRA KUMAR SAHOO-1 VS	// BOUDH /258 /2019 ()
419	ABLAPL/0018169/2019	STATE OF ODISHA SAQUIB RAZA @ MD. SAQUIB RAJA @ MD. SAQUIB RAHA VS	SAQUIB RAHA VS	// BIRMITRAPUR /140 /2019 ()
		STATE OF ODISHA		//

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420	ABLAPL/0018170/2019	ANSHUMAN BEHURA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUKINDA /290 /2019 () //
421	ABLAPL/0018171/2019	ANSHUMAN BEHURA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUKINDA /292 /2019 () //
422	ABLAPL/0018172/2019	SRIDHAR ROUT VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	KONARK /130 /2019 () //
423	ABLAPL/0018173/2019	PRATAP PRADHAN VS STATE OF ODISHA	AKSHAYA KR.SAHOO VS	BARKOTE /168 /2019 () //
424	ABLAPL/0018174/2019	GHANASHYAMA PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY-1 VS	REAMAL /115 /2019 () //
425	ABLAPL/0018175/2019	TARJAN KHAN VS STATE OF ODISHA	M/S.AKSHAYA KR.SAHOO VS	KHARIAR /322 /2019 () //
426	ABLAPL/0018176/2019	PRAVAT MOHAPATRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	RAGHUNATHPALI /295 /2019 () //
427	ABLAPL/0018177/2019	JYOTI SAHU VS STATE OF ODISHA	M/S.DEVASHIS PANDA VS	HIRAKUD /248 /2019 () //
428	ABLAPL/0018178/2019	ASHOK KUMAR DAS@ASHOK DAS VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /271 /2019 () //
429	ABLAPL/0018179/2019	TUTU MAHARANA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BAIDYANATHPUR /278 /2019 () //
430	ABLAPL/0018180/2019	SISIRA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /91 /2019 () //
431	ABLAPL/0018181/2019	SUJIT KUMAR SAHU	SHIVSANKAR MOHANTY	ANGUL TOWN /144 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0018182/2019	SUSHANTA BISWAL	SATYA NARAYAN MISHRA-4	CHANDABALI /300 /2019
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0018183/2019	RAHEMATUN KHATOON @ BIBI @ ARJANI BIBI	SATYA NARAYAN MISHRA-4	PURUNABAZAR /210 /2019
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0018184/2019	BIKARAM KESHARI MISHRA	SATYA NARAYAN MISHRA-4	DHAULI PS /171 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0018185/2019	JYOTI RANJAN JENA	SURYANARAYAN PANIGRAHII	INFOCITY PS /242 /2019
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0018186/2019	RAJESH BEURA	SURYA NARAYAN BISWAL	PATKURA /349 /2019
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :03/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	27/2019 ELPET/3/2019	AJAYA KU.DAS-MP	M/S.ASHWINI KU.DAS
2	45/2019 CRLMA/360/2019	FALGUNI RAYCHUDAMANI-MP	MISS. D.R. NANDA
3	62/2019 ARBP/47/2019	ARSS INFRASTRUCTURE PROJECTS LTD.-MP	M/S.D.K.DWIBEDI8
4	82/2019 CRLLP/106/2013	STATE-MP	SCVIG,MR.SURAJ MOHANTY
5	104/2019 TRPCRL/113/2019	SOUMYASHREE ROUT-MP	RAKESH RANJAN DASH
6	178/2019 LAA/92/2019	ACHYUTTA DEHURY-MP	RABINDRANATH PRUSTY
7	179/2019 LAA/92/2019	ACHYUTTA DEHURY-MP	RABINDRANATH PRUSTY
8	212/2019 STREV/106/2019	M/S.BAL KISHORE PRASAD JAISWAL-MP	DAMODAR PATI
9	236/2019 MATA/148/2019	NIRUPAMA MOHANTY-MP	SANTOSH KU.SAMANTARAY
10	237/2019 MATA/160/2019	JAHARA BEGUM-MP	SWARUP KU.PATNAIK
11	242/2019 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
12	243/2019 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
13	244/2019 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
14	245/2019 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
15	246/2019 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
16	247/2019 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
17	311/2019 CMAPL/716/2019	PUSPALATA PANDAB-MP	BANSHIDHAR BAUG
18	312/2019 CMAPL/813/2019	RAJENDRA KU.TRIPATHY-MP	ADV.
19	342/2019 CRLMP/1252/2019	MANAS RANJAN SATPATHY-MP	M/S.CHINMAYA MOHANTY
20	444/2019 TRP(C)/404/2019	ANITA DAS@NATH-MP	SAROJ KUMAR JEE
21	445/2019 TRP(C)/405/2019	BISWAJEET PARIDA-MP	SOUMYA RANJAN PRADHAN
22	446/2019 TRP(C)/406/2019	PRANATI BINDHANI-MP	KARUNAKAR GAYA
23	447/2019 TRP(C)/407/2019	LAXMIPRIYA SAHOO-MP	SMITA RANJAN PATTNAIK
24	498/2019 RPFAM/291/2019	RATNAKAR NAYAK-MP	TAPASWINI SINHA
25	499/2019 RPFAM/109/2019	JITEN SAHOO@JITEN KU.SAHOO-MP	M/S.S.K.BHANJADEO
26	500/2019	BHAIRAB CH.MEHER-MP	SMITA RANJAN PATTNAIK

27	RPFAM/292/2019 982/2019 WA/615/2019	BIJAYA KUMAR NAYAK-MP	AMIYA KU.CHHATOI
28	983/2019 WA/421/2018	GANGADHAR BARIK-MP	M/S.MANOJ KU.MOHANTY
29	988/2019 RSA/144/2016	SANKULI RAULA-MP	M/S.BAIBASWATA PANIGRAHI
30	989/2019 RSA/354/2019	RANJIT PR.RAUT-MP	BIBEKANANDA BHUYAN
31	1122/2019 CRLREV/806/2019	RAMAKANTA NAYAK-MP	DEBARANJAN MOHAPATRA
32	1229/2019 BLAPL/6111/2018	PRAFULLA KUMAR SAHOO-MP	UMAKANT SAHOO
33	1231/2019 BLAPL/8295/2019	KHAGESWAR PATRA-MP	RAMAKANTA PANDA
34	1232/2019 BLAPL/7340/2019	LITU@DEBI PRASAD DAS-MP	M/S.DEEPAK KU.SAHOO
35	1233/2019 BLAPL/7562/2019	LITU@DEBIPRASAD DAS-MP	M/S.DEEPAK KUMAR SAHOO
36	1431/2019 CMP/1351/2019	GURU PRASAD NAYAK-MP	D.P.MOHANTY
37	1432/2019 CMP/98/2018	ASHISH NAYAK-MP	M/S.G.N.MISHRA,M/S NIRANJAN PANDA,J.K. ROUT
38	1433/2019 CMP/1331/2019	PARTHA SARATHI KUMBHAKAR-MP	S.K.NAYAK 2
39	1434/2019 CMP/1354/2019	PARESH PATRA-MP	J.K.MISHRA 2
40	1435/2019 CMP/1259/2019	JAGANNATH GANTAYAT-MP	SUMANTA KUMAR NAYAK
41	1546/2019 FAO/947/2019	BANOJA KU.PARIDA-MP	DURGESH NARAYAN RATH
42	1547/2019 FAO/947/2019	BANOJA KU.PARIDA-MP	DURGESH NARAYAN RATH
43	1548/2019 FAO/948/2019	SHISHIR KU.JENA-MP	MIRRA GHOSE
44	1624/2019 MACA/761/2019	NATIONAL INSURANCE CO. LTD.-MP	MRINALINI PADHI
45	1895/2019 CRLA/883/2019	KHAGESWAR SA-MP	BHOJARAJ SETH
46	1896/2019 CRLA/883/2019	KHAGESWAR SA-MP	BHOJARAJ SETH
47	1897/2019 CRLA/883/2019	KHAGESWAR SA-MP	BHOJARAJ SETH
48	1898/2019 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S.B.SAHOO
49	1899/2019 CRLA/887/2019	BIMAL ROUT-MP	M/S.SUBODH KUMAR MOHANTY
50	1900/2019 CRLA/887/2019	BIMAL ROUT-MP	M/S.SUBODH KUMAR MOHANTY
51	2092/2019 ABLAPL/17154/2019	SMT. SANJUKTA LENKA-MP	BIDYADHAR MANASINGH
52	2093/2019 ABLAPL/4667/2019	TULIA@UPENDRA KUMAR BEHERA-MP	JITENDRA KUMAR CHHOTRAY
53	2096/2019 ABLAPL/12188/2019	SRI SARAT NAYAK-MP	B.K.NAYAK 3
54	2100/2019 ABLAPL/17008/2019	CHAKRADHAR BEHERA-MP	M/S S.K. PRADHAN
55	2391/2019 CRLMC/3039/2019	SASHI@SUDHANSU SEKHAR BARAL-MP	TRILOCHAN DASH
56	2392/2019 CRLMC/1209/2018	ANITA SWAIN-MP	M/S.R.C.SWAIN
57	2393/2019 CRLMC/2522/2017	KEDAR CH.ROUT-MP	M/S.BISWAJIT PASAYAT

58	2394/2019 CRLMC/3313/2019	BAPUN@CHANDRAKANTA MALIK-MP	GYANESWAR SATPATHY
59	2395/2019 CRLMC/1972/2019	LIBERTY HOUSE GROUPS PTE.LTD-MP	M/S.SASWAT K.ACHARYA
60	2396/2019 CRLMC/3314/2019	SHYAMSUNDAR SAHU-MP	LAXMAN PRADHAN
61	2397/2019 CRLMC/3315/2019	MANOJ KUMAR MALLICK@MANOJ MALLIK-MP	SURYAKANTA DWIBEDI
62	2398/2019 CRLMC/3316/2019	RAJEEV PATRA-MP	PRASANNA KUMAR PARHI
63	2399/2019 CRLMC/1869/2019	BHAGABAT NAYAK@BHAGYADHAR NAYAK-MP	AMULYA RATNA PANDA
64	2400/2019 CRLMC/764/2012	SOMENDRA N.MOHANTY-MP	MR.B.K.NAYAK
65	2401/2019 CRLMC/3319/2019	SWARNALATA MOHAPATRA@RITA MOHAPATRA-MP	M/S.BIBHU PRASAD DAS
66	2403/2019 CRLMC/3320/2019	AJIT KUMAR SAMANTARAY-MP	DURGA PRASAD DHAL
67	16728/2019 WP(C)/9411/2019	HEMANTA KUMAR BEHERA-MP	M/S.SUBHRANSU BHUSAN MOHANTY
68	16729/2019 WP(C)/205/2019	AMITA MOHAPATRA-MP	M/S SHASHI BHUSAN JENA
69	16730/2019 WP(C)/24191/2019	NAMRATA MANJARI PADHY-MP	M/S.MAHITOSH SINHA
70	16731/2019 WP(C)/24194/2019	PRUTHWIRAJ SWAIN-MP	M/S.BITAS KU.SWAIN
71	16732/2019 WP(C)/24198/2019	ISWAR CHANDRA PRADHAN-MP	M/S.DHULIRAM PATTANAYAK
72	16733/2019 WP(C)/24199/2019	PUSPALATA SWAIN-MP	M/S.SURYA N.SATPATHY
73	16734/2019 WP(C)/24164/2019	M/S.NOBLE PHARMACARE LTD.-MP	SOUMYA MISHRA
74	16735/2019 WP(C)/21400/2018	JAJATI KISHORE PANDA-MP	M/S GAJENDRANATH ROUT
75	16737/2019 WP(C)/24201/2019	DR.HIMANSU SEKHAR NANDA-MP	M/S.UMARANI PANDA
76	16738/2019 WP(C)/24201/2019	DR.HIMANSU SEKHAR NANDA-MP	M/S.UMARANI PANDA
77	16739/2019 WP(C)/29576/2011	BILASINI PANIGRAHI-MP	M/S.DR.ASHOK K.MOHAPATRA
78	16740/2019 WP(C)/24205/2019	CHANDRAMANI TANDI-MP	M/S.SURYAKANTA DWIBEDI
79	16741/2019 WP(C)/24034/2019	M/S.TRL KROSAKI REFRACTORIES LTD.-MP	M/S.SANDIPANI MISRA
80	16742/2019 WP(C)/22753/2016	M/S.MAGNUM FIBRES PVT.LTD.-MP	M/S.BISWA MOHAN PATNAIK
81	16743/2019 WP(C)/513/2017	M/S.MAGNUM POLYMERS PRIVATE LTD-MP	M/S.DEVI PRASAD DASH
82	16744/2019 WP(C)/8631/2016	GOPAL CH DASH-MP	M/S.MADHUMITA PANDA
83	16745/2019 WP(C)/17371/2018	ACCENT PROPERTIES PVT.LTD.-MP	MR.BUDHADEV ROUSTRAY,M/S.SASWAT DAS
84	16746/2019 WP(C)/3853/2012	MINERVA INDUSTRIES-MP	M/S.ASHOK TRIPATHY
85	16747/2019 WP(C)/24247/2019	NINI BALA SAMAL-MP	M/S.S.K.SANGANERIA
86	16748/2019 WP(C)/24247/2019	NINI BALA SAMAL-MP	M/S.S.K.SANGANERIA
87	16749/2019 WP(C)/24250/2019	SOUBHAGYALAXMI TRIPATHY-MP	M/S.PRANAB KU.SAMANTRAY
88	16750/2019 WP(C)/24251/2019	TILOTTAMA PATRA-MP	M/S.PRANAB KUMAR SAMANTARAY
89	16751/2019	SARAT CH.SATPATHY-MP	M/S.DIGAMBARA MISHRA

90	WP(C)/16415/2019 16752/2019	GIRIDHARILAL AGRAWAL-MP	M/S.PRABODHA CH.NAYAK
91	WP(C)/7548/2019 16753/2019	GANESWAR SAHOO-MP	M/S.PRANAB KUMAR SAMANTRAY
92	WP(C)/24253/2019 16754/2019	GANESWAR SATAPATHY-MP	M/S.DINESH KU.PANDA
93	WP(C)/11412/2018 16755/2019	ORISSA ENGNR.COLLEGE-MP	M/S.SATYABRATA MOHANTY
94	WP(C)/9439/2009 16756/2019	PRAVATI SAHU-MP	M/S.PRANAB KUMAR SAMANTRAY
95	WP(C)/24254/2019 16757/2019	PANCHANAN SAHOO-MP	M/S.RAMESH CH. BEHERA
96	WP(C)/24255/2019 16758/2019	MONALISA SATAPATHY-MP	
97	WP(C)/5586/2019 16759/2019	MONALISA SATAPATHY-MP	
98	WP(C)/5586/2019 16760/2019	SECTOR 8 RESIDENTIAL ASSOCIATION-MP	SUDEEP KUMAR SARANGI
99	WP(C)/24256/2019 16761/2019	PRASANTA KU.ACHARYA-MP	M/S.PUPUN DAS
100	WP(C)/10925/2014 16762/2019	LAJIT KUMAR PRADHAN-MP	BIDYALOK MOHAPATRA
101	WP(C)/24139/2019 16763/2019	AMAR JUMAR PRATAP SINGH-MP	M/S.AVIJIT PAL
102	WP(C)/24258/2019 16764/2019	PAPPALA RAMAMOHANA RAO-MP	M/S.GOUTAM KU.ACHARYA
103	WP(C)/24261/2019 16765/2019	DEBASMITA SAMANTARAY-MP	M/S.K.P.MISHRA
104	WP(C)/24263/2019 16766/2019	SANIA @ SANATAN BHOLA-MP	M/S.J.K.KHANDAYATRAY
105	WP(C)/24268/2019 16768/2019	RABI NARAYAN ACHARYA-MP	M/S.B.S.TRIPATHY 1
106	WP(C)/19034/2019 16769/2019	BABA AKHANDALAMANI SHG, KHAIRPADAR-MP	M/S.PRASHANTA KUMAR NAYAK
107	WP(C)/24272/2019 16770/2019	HINA SAMAL-MP	h.n.mohapatra
108	WP(C)/21458/2019 16771/2019	HINA SAMAL-MP	M/S.DEEPALI MOHAPATRA
109	WP(C)/21458/2019 16772/2019	TAPAS KUMAR MISHRA-MP	M/S.RAJIV KUMAR MAHANTA
110	WP(C)/9252/2019 16773/2019	NRUSINGHA PRASAD SAHOO-MP	M/S.PRAFULLA KUMAR RATH
111	WP(C)/24276/2019 16774/2019	STATE OF ODISHA-MP	SR.STANDING COUNSEL SandME
112	WP(C)/2922/2016 16775/2019	HARISH CHANDRA PADHI-MP	M/S. P.R.MISHRA
113	WP(C)/24284/2019 16776/2019	D.KRISHNA MURTY REDDY-MP	M/S.SOUMYA RANJAN DAS
114	WP(C)/24286/2019 16777/2019	PADMABATI DAS-MP	MR.J.K.MISHRA (2)
115	WP(C)/24288/2019 16778/2019	KHAGESWAR KHATUA-MP	M/S.J.K.MISHRA (2)
116	WP(C)/24290/2019 16779/2019	DULLA SWAIN-MP	M/S.BIPLABA P.B.BAHALI
117	WP(C)/24292/2019 16780/2019	SHANKAR GUPTA-MP	M/S.BIBHU PRASAD DAS
118	WP(C)/24299/2019 16781/2019	SHANKAR GUPTA-MP	M/S.BIBHU PRASAD DAS
119	WP(C)/24299/2019 16782/2019	DALI JENA-MP	M/S.JATESWAR NAYAK
120	WP(C)/24309/2019 16783/2019	SURESH CHANDRA ACHARYA-MP	M/S.TAPAN KUMAR BISWAL
	WP(C)/24311/2019		

121	16785/2019 WP(C)/24314/2019	THE GENERAL MANAGER,EAST COAST RAILWAY-MP	M/S.ALOK KUMAR DAS
122	16786/2019 WP(C)/24315/2019	SARAT KUMAR SATAPATHY-MP	M/S.KRISHNA CHANDRA SAHU
123	16788/2019 WP(C)/24324/2019	SAKUNTALA BHOI-MP	M/S.RABINDRANATH PRUSTY
124	16789/2019 WP(C)/24326/2019	DEBASIS MOHAPATRA-MP	ALOK KUMAR MOHAPATRA
125	16790/2019 WP(C)/7265/2019	TOBARAK ALI KHAN-MP	M/S.SIDHARTH SANKAR MOHAPATRA
126	16791/2019 WP(C)/13237/2018	SUBASH KUMAR PRAHARAJ-MP	M/S.ASHOK KUMAR DAS
127	16792/2019 WP(C)/24336/2019	GHANASHYAM DHAL-MP	M/S.MANOJA KUMAR KHUNTIA
128	16793/2019 WP(C)/24338/2019	GOPAL PUROHIT-MP	M/S.S.K.PRADHAN
129	16794/2019 WP(C)/24339/2019	MANAS KUMAR PANIGRAHI-MP	M/S. PRASANTA KUMAR MOHANTY
130	16795/2019 WP(C)/20867/2019	JAYASHREE DAS-MP	PRADIPTA KISHORE BHUYAN
131	16796/2019 WP(C)/24340/2019	PARESHWAR CHANDI @ PARESWAR CHANDI-MP	M/S. AKSHAYA KUMAR SAHOO
132	16797/2019 WP(C)/17412/2019	JAGADISH SA-MP	M/S.DEBASIS NAYAK
133	16798/2019 WP(C)/24341/2019	M/S GREEN CIRCLE ENVIRONMENT PVT. LTD-MP	M/S.AMIT PRASAD BOSE
134	16801/2019 WP(C)/24342/2019	M/S GREEN CIRCLE ENVIRONMENT PVT.LTD.-MP	M/S.AMIT PRASAD BOSE
135	16802/2019 WP(C)/24346/2019	RADHARANI SAHOO-MP	M/S.ANJAN KUMAR BISWAL
136	63/2019 ARBP/1/2013	M/S.ISAR ENGINEERS-MP	
137	133/2019 JCRLA/9/2011	MANGAL MUNDA-MP	
138	341/2019 CRLMP/262/2019	SIPRA CHOUDHURY-MP	
139	1228/2019 BLAPL/8967/2019	JUBEDA @ JUDEBENDRA DANDASENA-MP	
140	1230/2019 BLAPL/7705/2019	BIJAY KUMAR PRADHAN-MP	
141	1234/2019 BLAPL/7158/2019	GANDHI RANA-MP	
142	1549/2019 FAO/529/2019	SANJAYA KU.DAS-MP	M/S.K.K.SWAIN
143	1550/2019 FAO/529/2019	SANJAYA KU.DAS-MP	
144	2094/2019 ABLAPL/15408/2019	SRI MILAN@KSHETRA MOHAN BARIK-MP	
145	2095/2019 ABLAPL/5730/2018	CHANDRA GOUDA-MP	
146	2097/2019 ABLAPL/11974/2018	PRADYUMNA KUMAR JENA-MP	MOHENDRA KUMAR MOHAPATRO
147	2098/2019 ABLAPL/7321/2019	NARASINGHA PATRA-MP	SUJATA JENA
148	2099/2019 ABLAPL/11866/2017	UDHAB MOHARANA-MP	P.R.MISHRA
149	2402/2019 CRLMC/2949/2019	SAILABALA LENKA-MP	
150	16736/2019 WP(C)/13246/2019	STATE OF ODISHA-MP	
151	16767/2019 WP(C)/19389/2019	THE MANAGEMENT OF M/S.IFGL REFRACTORIES LTD,SECTOR-B,INDUSTRIAL ESTATE-MP	
152	16784/2019	STATE OF ORISSA-MP	

153	WP(C)/15623/2006 16787/2019	DEEPAK KUMAR MOHANTY-MP	N.R.ROUT
154	WP(C)/2688/2016 16799/2019	ARDHENDU SEKHAR RATH-MP	
155	WP(C)/15328/2014 16800/2019 WP(C)/16081/2014	BHARAT CH.SWAIN-MP	